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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CA(CAA) No.37/ BB/2017	-	For acceptance of Chairman's report	230/ 232	Tecnotree Convergence Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SHARAN. A. KUKRETA	APPLICANTS	8970.
	CYRIL AMARCHAND MA	NGALDAS	1) larkey

The matter; is listed today for acceptance of Chariman's report for conducting meeting of equity sharehoders and unsecured creditors.

As seen from the Chairman's report, majority of equity shareholders have approved the scheme. Similarly, the unsecured crfeditors present in the meeting have also approved the scheme and there is no dissent.

Hence, the Chairman's report on conducting the meeting of the equity shareholders and unsecured careditors is accepted.

MEMBER (J)